assassination of

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सवाल यह है कि ग्राज इतने गंभीर तरीके से बात हुई ग्रगर कोई मसले कोई ऐसी समस्याएं ग्राप के दिमाग में हैं इस बक्त बोलने के लिए,ग्रगर धीरे-धीरे एक एक मिनट सब बोल दें तो हमारी रेलवे की गाड़ी बराबर चलती रहेगी।

Re: Investigation into the assassination of Shri Rajiv Gandhi.

SHRI P. SHIV SHANKBR (GUJARAT): Madam Deputy Chairperson, the matter that I am raising relates to our serious concern on the conduct of investigation into the assassination of Shri Rajiv Gandhi on 21st May 1991. Madam, the Matter appeared in the Indian Express yesterday which all of us seem to have overlooked. It mentions about the expertise of Dr. R. P. & Chhonkar, an expert in Digital Image Processing, who seemed to have been originally approached on 12th September, 1991, by DIG Shri Kumar of SIT with a few photographs and video images taken on the day of the assassination before the CBI could contact the National Informatics Centre in February, 1992. This officer seems to be an expert and was working in the National Informatics Centre. It appears that Dr. Chhonkar could have unearthed a lot of hidden facts, as to where exactly 'Dhanu' hid the bomb, the nature and shape of the explosive, its size, who amongst the crowd at Sriperumbudur talked to her, who sat with her, near her, behind her, ahead of her. These would have helped in identifying the witnesses who either saw her or had talked to her before she triggered the strap

The CBI had contacted Dr. Chhonkar first before contacting the National Informatics Centre. It is also said in the newspaper that Dr. Chhonkar was sacked on 26th May, 1992 alleged by after he had Insisted that he wanted to help the SIT and the higher-ups did not agree. This gives us an indication that the investigation was not allowed to have its own course and an impression goes that the investigation was not fair and an attempt

was made to gag the investigation itself. A perfunctory investigation leads to a sense of wrongful justice through the trial in the court. Even today many of us speak about the very perfunctory, investigation that was carried out into the assassination case of Mrs. Gandhi. This is a serious matter and if we have not been able to take care of proper investigation into the a'sgassination of a national leader of the status of Shri Rajiv Gandhi, it is a slur on our democracy. I would urge upon the Government to investigate and enqu're and make a clear statement in Parliament ill public interest as to what exactly happened and the doubts that are raised in the minds of a large number of people must be erased and removed. Otherwise, an impression goes that an improper investigation was carried out in the case of our late beloved leader. When this happens in the case of a national leader of the status of Shri Rajiv Gandhi, I am not sure how the investigation could be relied upon with reference to matters where the interests of the common people are involved. I am sure the Government will go deeper into it and make a statement in Parliament.

Thank you very much.

र्थ 'एस॰ एस॰ अहल वालिया (बिहार) : महोदया, शिवशंकर जी ने जो मांग की है, जो भी मुद्दा उठाया है, मैं उसमें उसके साथ पूरी तरह सहमत होते हुए ऋापके द्वारा सरकारसे मांगकरताहं कि इस मृहे परपूरी तरह से इन्नवायरी करके सरकार इस सदन के सामने रिपोर्ट पेश करे, जिससे कि सदन उस पर बहस कर सके । साथ ही यह भी जानने की जरूरत है कि कौन वह लोग हैं, जिन्होंने डा० सोनकर की इन सारी बातों ग्रवहेलना करते हुए दर्व्यवहार िकिया? साथ दुर्श्यवहार इस हद तक किया कि उनको पद से व्यत किया गया। इस सारी खबर की पूरी खोजबीन करके इस सदन के सामने रिपोर्ट पेश करने की मैं मांग करता है।

श्रीअजीत गोनी (मध्यप्रदेश) : महोद्धाः यह बह्त गंभीर मामला है। (व्यवधान) 🕆

Re linesfgation into the assassination of

थ्येः सरेश पंजीरी (मध्य प्रदेश)ः महोदया, यह बहुत गंभीर मामला है और हम भी ध्रपने ग्रापको इस बात से संबद्ध करते हैं। माननीय मंत्री जी से हम यह जानना चाहते हैं कि वह कौन से आधारथे, जिस श्राधार पर डा० सोनकर से एस० म्राई० टी० ने राजीव गांधी म्रसेसिनेशन में मदद नहीं ली और उनसे जानकारी प्राप्त नहीं की ? क्योंकि जब-जब भी राजीव गांधी हत्याकांड का मसला उठा है कई बार यह बात आई है कि यदि महत्वपूर्ण तथ्य किसीभी मध्यय से हमको प्राप्त हो सकेंतो हमको प्राप्त करने में किसी भी प्रकार की हिचकिचाहट नहीं करनी चाहिए। कौन-सी वजह है कि डा० सोनकर, जिसने एस० श्राई० टी० को प्राप्त सबत राजीव गांधी श्रसेसीनेशन के बारेमें देने की जिज्ञासा प्रकटकी थी तो न केवल उससे प्राप्त सब्त ही लिए गए बल्कि उसके विपरीत उसको नौकरी से भी निकाल दिया गया ? .

तो न केवल उससे पर्याप्त सब्ल लिए गए बहिक उसके विपरीत उसको नौकरी से निकाल दिया दिया। यह बहुत ही गंभीर मामला है। माननीय मंत्री जी, इस संबंध में कृपा-पूर्वक स्पष्टीकरण देंगे, ऐसा मेरा निवेदन है और उन परिस्थितियों से भी स्रवगत

Commission's Report also has mentioned this . (Interruptions) (Interruptions)... A new technology has been developed and the CBI can make use of it THE DEPU is so that the entire truth can come out as to Home Minister. who are all the people who are involved in SHRI TINDIVANAM G. VENKATAthis... (Intenuptions)...

THE DEPUTY CHAIRMAN: I think the Home Minister is going to say something; he was about to say something.

SHRIMATI **JAYANTHI NATARAJAN** (TAMIL NADU) : Madam, the Verma Commission's Report has been placed on th; Table of the House. But the House has not found time to discuss that Report. I demand that the Verma Commission's Report should be discussed as early as posible.

THE DEPUTY CHAIRMAN: I know that there have been demands like this.

SHRIMATI JAYANTHI NATARAJAN: Madam, there has been no followup action also... (Interruptions) ... No follow-up action has been taken also... (Interruptions) . . .

SHRI DINESHBHAI TRIVEDI (GUJARAT): Madam, Shrimati Margaret Alva said on the floor of the House lhat she would come back to the House before it went into recess and tell us as to which portion of the Verma Commission's Report has been accepted and which portion has not been accepted. We have a right to know. . . (Interruptions)...

SHRI KAMAL MORARKA (RAJASTHAN): Madam, they have accepted the findings of this Commission. What action has the Government taken on this? We have not got copies of the Report as yet and we do not have copies . . . $(Interruptions) \blacksquare \blacksquare \blacksquare$

SHRI TINDTVANAM G. VENKATA-RAMAN (TAMIL NADU): Madam, I asked for a copy of that Report and I applied for it. There is no reply.

. (Interruptions) ... I applied for it and only recently I have been told by the Secrelaiy-General that he has sent it to tic Home Minisrty. I have not received any reply so far. We have not SHRI V. NARAYANASAMY (PONDI-seen it. We do not know what portion has been CHERRY) : Madam, the case has been accepted and what portion of it has not been delayed . . . (Interruptions)... The Verma accepted. There is another Commission also . ..

THE DEPUTY CHAIRMAN: Yes, Mr.

this. I want the Home Minister to react to RAMAN: Madam, I want to have a copy of it.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam, with regard to the first part of the question, I must express my gratitude to my honourable friend, Shri Shiv Shankerji, for he has brought this matter before this House. I am sure that if this matter had been brought before the House much earlier, before the case was submitted to the Court, may be that we would have taken action. But the Home Ministry does not directly come into the picture. It is for the CBI and the SIT which was appointed by the CBI. It is their responsibility. I will pass on this information and try to see that we get all the information and will request them to make a statement on this ... {Interruptions) . . . About the Verma Commission's Report,. . . {Interruptions)...

PROF. SAURIN BHATTACHARYA (West Bengal): The CBI is under the Prime Minister ... {Interruptions) ...

SHRI S. B. CHAVAN: It will be referred to the Prime Minister, either the Prime Minister or the Minister of State who helps him in this matter. . . (Interruptions) ... As regards the Verma Commission's Report, the Report and the Report on the action taken by them have been p'aced on the Table of the House and, copies are available. If by any chance any honourable Member has not received a copy,... {Interruptions)...

SOME HON. MEMBERS: None has received it. . . {Interruptions}...

SHRI N. E. BALRAM (Kerala): Nobody has got it... {Interruptions)...

SHRI TINDIVANAM G. VENKAT-RAMAN: It is not available anywhere. . . {Interruptions)...

SHRI S. B. CHAVAN: Even at this stage I can assure the honourable Members that we will see to it that it is available. . . . {Interruptions)...

SHRI DINESHBHAI TRIVEDI: It is not available even in the Library. The other day I went to the Library and it is not available... {Interruptions)...

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैडम कल मैने यह मामला उठाया था श्री अजर्न सिंह जी का '' (व्यवधान)

نترى مُرَّدًا فقى رَّف م افضل: ميڭرم. کل میں نے پیمشلہ اٹھا یا تھاکہ شری ارمن شکہ جي کا " مداخلت "

एस० अहल् वालिया : श्री एस० महोदया, अभी मंत्री महोदय ने हमारे सवालों के जवाब में जो कुछ कहा है, यह दर्भाग्य की बात है कि मंत्री महोदय कह रहेहै कि वर्मा कमीशन की रिपोर्ट सब्मिट होने से पहले अगर सदस्य बता देते तो अच्छा होता। यह रिपोर्ट बता देने का स्वाल ' ' (ज्यवधान) एक सरकारी कर्मचारी पहले से ही आफर दे रहा है (व्यवधान)

श्री एस० बी० चक्हाणाः दाखिल होने से पहले की बात बोल रहे हैं।

श्री एस० एस० श्रहलुवालिया : नहीं, कोर्ट में दाखिल होने से पहले वह सरकारी चैनल से बात कर रहेथे। वह कौन से लोग थे, हमने यही मांग की है। वह कीन से लोग थे जो इसके लिए जिम्मेदार हैं ?

श्री एस० बी० चव्हाण: ग्राप इतनी जोर से बोल सकते हैं, मैं भी बोल सकता हं। लेकिन स्राप जरा सुनने की मेहरबानी कीजिए। जो चीज आज हाऊस के नोटिस में लाई गई है, ग्रगर यह चीज 6 महीने पहले या 8 महीने पहले होती तो उसका फायदा होता। इतना ही मतलब है उनका, उससे ज्यादा कोई मतलब नहीं है।

श्री पी० शिव संकर: मैडम, नैं एक बात निवेदन करना चाहता हं। लीडर श्राफ दि हाउस, जो फरमा रहे हैं, वह बिल्कुल सही है। लेकिन यह कल के ग्रखबार में ग्राया है तो मालुम पड़ा । इसी वास्ते मैंने इसको आज उठाया है।

^{† []} Transliteration in Arabic Script.

श्री मोहस्मद अफजल उर्फ मीम अफज्ल : मैंडम, मैंने कल अर्जुन सिंह जी का मामला उठाया था . . . (ध्यवधान)

assassination of

Re; investigation into the

شری مخدّ افضل عرضم دافضل: میدندم. میں نے کل ارحن سنگھ جی کامعا ملدانھایا تھا

उपसभापति : एक मिनट ।

श्री अफजल मोहम्मद उर्फ मीम अफजल : मैंडम, मेरी दरस्वास्त है कि मझको इजाजत दी जाए। मैं सबसे पहले यहां पर खड़ा हम्रा था ग्रं र ग्रापने मझे इजाजत दी थी इसके लिए।

उपसभापति : हाँ, मैं इजाजन दंगी।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैडम, ग्राज ग्रर्ज्न सिह जी का खुद यह बयान स्राया है स्रौर यू० एन० स्नाई० ने इसको रिलीज किया है .. (व्यवधान)

: ١٥ هزانشلاع ف م - انقل : يميرهم-اج ردن سنگری کاخود بان برآیا ہے -اور بوراین آئی نے خوراس کورملیز

श्री अजीत जीगी: जानकारी प्राप्त करना तो इन्वैस्टिगेटिंग एजेंसी का काम था । अगर थे एक महत्वपूर्ण साक्ष्य है, सब्त है, तो उसको इन्हें कंसीडर करना था। उन्होंने

कंसीडर नहीं किया है । ग्राज ग्रगर इंडियन एक्सप्रैस या कोई माननीय सदस्य इसको जानकारी में जा रहे हैं तो यह कोई एक्सक्युज नहीं बनता है कि सी० बी० ग्राई० इतने महत्वपूर्ण साक्ष्यको ध्यान में न ले। पूरा सदन इस पर चितित है और इस पर गंभीरता से विचार करके, सारे तथ्य इकट्ठे **क**रके **हमें** खबर देनी चाहिए ।

Rajiv Gandhi

Re Judgement of the Land Reforms Tribunal of Andhra Pradesh.

SHRI YASHWANT SINHA (Bihar): Madam, we have just... (Interruptions')

SHRI MOHAMMED AFZAL alias MEEM AFZAL (Uttar Pradesh): Madam, I should also be given a chance.

THE DEPUTY CHAIRMAN: Sure. Wait a minute.

SHRI YASHWANT SINHA: Madam, we have remembered in humility and with gratitude the martyrs of the freedom movement a little while ago in this House, and the high standards and norms which they had set up. I had raised also in the last session in this House an issue of ethics and said that for those of us who are in public life, there should be an Ethics Committee of Parliament which wiil enquire into various issues. It is not that ethics and moral values have com pletely vanished. We have in this Govern ment itself the shining examples of Mr. Madhavrao Scindia and Mr. P. Chidam baram who quit their ministerial jobs when certain issues were brought to light and they felt that as Ministers they should take the responsibility. The question, Madam Deputy Chairman, which I am rais ing is: Can anyone who has been guilty by a court of falsify nig records or submitting false records, occupy any position in Government?

^{† []} Transliteration in Arabic Script.